

GOVERNMENT OF INDIA  
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
(DEPARTMENT OF PERSONNEL AND TRAINING)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5389**  
(TO BE ANSWERED ON 28.03.2018)

**LEAKAGE OF EXAMINATION PAPERS**

**5389. SHRI OM BIRLA:**  
**SHRI M. CHANDRAKASI:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether there has been an increase in the incidents of examination paper leaks associated with various Government examinations during the current year and the past three years and if so, the details thereof;
- (b) whether the Government has taken any steps to ensure that the examination papers are secured and future incidents of paper leaking do not occur and if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government has handed over the investigation of the present incident of paper leak in the SSC exam to Central Bureau of Investigation (CBI) and if so, the details thereof; and
- (d) whether the Government has initiated the process for reconduction of SSC examination as soon as possible and if so, the details along with the time period within which such examination is proposed to be reconducted?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES  
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE  
(DR. JITENDRA SINGH)**

(a) & (b): Centralised data with regard to the incidents of paper leaks associated with various Government examinations is not maintained. However, there have been some incidents of reported leakage of question papers in recruitment examinations which have attended by cancellation of said examination and re-conduct thereof. To avoid any untoward incident in the conduct of recruitment examinations, the Government Recruitment Agencies have taken various steps including the following:

- (i) Conduct of examinations on Computer based mode for securing the examination paper and avoiding incidents of paper leakage.
- (ii) Deployment of low powered jammers in the examination venues to block CDMA, GSM, 3G, 4G, Wi-fi and Bluetooth devices.
- (iii) CERT-IN certification for examination process and use of CCTV cameras.

(c) & (d): There was no leakage of question papers in the Combined Graduate Level (CGL) Examination, 2017. In view of some sporadic incidents of alleged cheating by some candidates at a few venues and subsequent agitation by a section of the candidates, SSC in order to reiterate and reaffirm the faith of the candidates in the examination process recommended for an impartial enquiry by CBI. Accepting the recommendation of the SSC, Government has referred the matter to CBI for a free and fair enquiry. CBI has registered a Preliminary Enquiry case on 08.03.2018.

The said examination has not been cancelled, therefore, question of re-conduct does not arise.

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